

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/9868 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 27th September, 2024.

Sub: **Earned leave.**

Ref:- Your letter No. DJKA/2024/8527 dtd. 26.09.2024, No. DJKA/2024/8452 dtd. 24.09.2024

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave from 23.09.2024 to 25.09.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/9869-9870 /A, dated , 27-09-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The Project Manager, Gauhati High Court, Guwahati.

h
JT. REGISTRAR (VIGILANCE)

Amrita